

National Company Law Tribunal



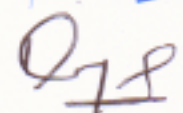
Allahabad Bench

CA NO. 01/2015  
CP NO. 02/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Shanti Coils & Refrigerators Pvt Ltd

SECTION OF THE COMPANIES ACT: 391/394 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dhanjay Awasthi	Advocate	Petitioner	
2.	Puneet Kumar Duggal	OL, Uttarakhand		
3.	Bishnu Dev Vyas	Adv.	ROC/OL	

CP NO.1/2015 with CA NO.2/2016

Sh. Dhanjay Awasthi, Advocate for the petitioner. Sh. Puneet Kumar Duggal, In-Charge OL, Uttarakhand present in person.

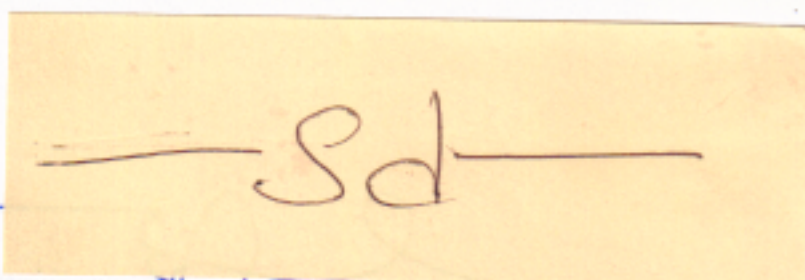
He informed that its report in respect of the sanction of the present scheme is ready, which need to be filed in prescribed format. Hence, the time is granted. Report may be filed in prescribed format as per the practise in this Tribunal by serving an advance copy to the petitioner counsel Sh. Dhanjay Awasthi.

Since, the In-Charge OL, Uttarakhand now being represented by the CGSC his personal presence is not further required and is accordingly dispensed with.

The matter be listed on 10<sup>th</sup> November, 2017.

Dated: 26.10.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
H.P. Chaturvedi, Member (Judicial)